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കേരള സർക്കാർ
Government of Kerala
2020



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ഫെബ്രുവരി 11 11th February 2020	നമ്പർ } No. } 6
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PART III Notifications by Heads of Departments Commissionerate of Land Revenue

Kasaragod Taluk

NOTICES

(1)

Ref. C2-20762/2019. 28th November 2019.

Notice is hereby given to all whom it may concern that Khatheerja, A. w/o (Late) C. M. Kasim, K. K. Manzil, Puthiyavalappu Chembirika, Kalanad P. O. residing at Kalanad Village has filed an application for legal heirship certificate in respect of the legal heirs of C. M. Kasim s/o (L) Muhammed, K. K. Manzil, Chembirika, Chandragiri Post who expired on 29-3-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late C. M. Kasim s/o (L) Muhammed, K. K. Manzil, Chembirika, Chandragiri Post and that objection if any against the issuance of the legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Khatheerja, A.	Wife	49
2	Ayishath Noorabi, C. M.	Daughter	31
3	Fathimath Mashooraa, C. K.	"	26
4	Ayshath Raihanath, C. K.	"	24
5	Ayshath Rizwana, C. K.	"	18
6	Mohammed Nihal, C. M.	Son	15

(2)

Ref. C2-22429/2019. 28th November 2019.

Notice is hereby given to all to whom it may concern that Shakunthala, K. w/o (L) Gopalakrishna Sharma, N., New Quarters, Choori, Madur, Ramdas Nagar residing at Kudlu Village has filed an application for legal heirship certificate in respect of the legal heirs of Gopalakrishna Sharma, N., s/o (L) Shankara Narayana Bhat, New Quarters, Choori, Madur, Ramdas Nagar, Kasaragod who expired on 23-10-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Gopalakrishna Sharma, N., s/o (L) Shankara Narayana Bhat, New Quarters, Choori, Madur, Ramdas Nagar, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Gaz. No. 6/2020/DTP (CLR).

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Shakunthala, K.	Wife	55
2	Avinash, K.	Son	29
3	Abhishek, K.	"	24

(3)

Ref. C2-22983/2019. 29th November 2019.

Notice is hereby given to all whom it may concern that Baby, w/o (L) Prabhakaran, Bhagavathi Nagar, Shiribagilu P. O. residing at Kudlu Village has filed an application for legal heirship certificate in respect of the legal heirs of Prabhakaran s/o (L) Krishna, Bhagavathi Nagar, Shiribagilu P. O., Kasaragod who expired on 28-2-2001 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Prabhakaran s/o (L) Krishna, Bhagavathi Nagar, Shiribagilu P. O., Kasaragod and that objection if any against the issuance of the legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Baby	Wife	52
2	Sindhu	Daughter	31
3	Laxmi	"	27
4	Shivaraj, P.	Son	25

(4)

Ref. C2-22598/2019. 29th November 2019.

Notice is hereby given to all to whom it may concern that K. Sukumaran, s/o (L) M. Koragan, Kavitha House, R. D. Nagar, Kudlu, Kasaragod residing at Kudlu Village has filed an application for legal heirship certificate in respect of the legal heirs of Kunhani, C. w/o (L) M. Koragan, Kavitha House, R. D. Nagar, Kudlu, Kasaragod who expired on 12-7-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kunhani, C. w/o (L) M. Koragan, Kavitha House, R. D. Nagar, Kudlu, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Vasanthi, K.	Daughter	64
2	Sukumaran, K.	Son	60
3	Venugopalan, K.	„	58
4	Unnikrishnan, K.	„	55
5	Raveendran, K.	„	49

(5)

Ref. C2-22862/2019.

29th November 2019.

Notice is hereby given to all to whom it may concern that Pavithran, K. s/o (L) Kunhiraman, A., Vishwakala, Kunnupara, Chattanchal, Thekkil P. O. residing at Thekkil Village has filed an application for legal heirship certificate in respect of the legal heirs of Kunhiraman, A., Vishwakala, Kunnupara, Chattanchal, Thekkil P. O. who expired on 4-1-2016 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kunhiraman, A., Vishwakala, Kunnupara, Chattanchal, Thekkil P. O. and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Ambika, K.	Daughter	49
2	Pavithran, K.	Son	46
3	Narayanan, K.	„	44
4	Valsala, K.	Daughter	40

(6)

Ref. C1-22446/2019.

28th November 2019.

Notice is hereby given to all whom it may concern that Lakshmi, A. w/o (L) Aithappa @ Gopala, Amey Colony, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of Aithappa @ Gopala s/o (L) Chukran, Amey Colony, Kasaragod who expired on 6-1-2006 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Aithappa @ Gopala s/o (L) Chukran, Amey Colony, Kasaragod and that objection if any against the issuance of the legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Lakshmi, A.	Wife	52
2	Sangeetha, A.	Daughter	27
3	Venkitesha, A.	Son	22
4	Gowtham, A.	„	19

(7)

Ref. C2-22751/2019.

28th November 2019.

Notice is hereby given to all to whom it may concern that Vinoda Kumari, B. w/o Ganesh Rai, Pattalimoola House, Bandadka residing at Bandadka Village has filed an application for legal heirship certificate in respect of the legal heirs of Somappa Rai, s/o (L) Kunhanna Rai, Pattalimoola House, Manimoola P.O., Kasaragod who expired on 13-11-2012 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Somappa Rai, s/o (L) Kunhanna Rai, Pattalimoola House, Manimoola P. O., Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Baby Rai	Wife	70
2	Vinoda Kumari, B.	Daughter	45
3	Pramod Kumar	Son	43
4	Satheesh Rai	„	40

(8)

Ref. C2-22656/2019.

28th November 2019.

Notice is hereby given to all to whom it may concern that Kaveri, V. d/o (L) Lakshmi, Sreedevi Nilaya, Vanthichal residing at Badiadka Village has filed an application for legal heirship certificate in respect of the legal heirs of Lakshmi w/o (L) Chaniya Naika, Vanthichal, Badiadka who expired on 8-9-2003 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Lakshmi w/o (L) Chaniya Naika, Vanthichal, Badiadka and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kaveri, V.	Daughter	71
2	Parvathi, V.	"	63
3	Kamala, V.	"	54

(9)

Ref. C2-19714/2019.

29th November 2019.

Notice is hereby given to all whom it may concern that Pathumma w/o (L) Kallakatta Abdulla, Naduangadi House, Narampady, Kumbadaje residing at Kumbadaje Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Kallakatta Abdulla, 3/126, G. K. House, Pandikandam, Movar Post, Kumbadaje, Kasaragod who expired on 2-9-2016 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Kallakatta Abdulla, 3/126, G. K. House, Pandikandam, Movar Post, Kumbadaje, Kasaragod and that objection if any against the issuance of the legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Pathumma	Wife	49
2	Naseema, G. K.	Daughter	30
3	Kamarunnisa, G. K.	"	28
4	Sabina, K.	"	26
5	Fathimath Bushra, G. K.	"	21
6	Mohammed Thajudin, G. K.	Son	16

(10)

Ref. C2-22477/2019.

28th November 2019.

Notice is hereby given to all to whom it may concern that Nalini, w/o (L) Gopalakrishna, Mannipady House, R. D. Nagar P. O., Kudlu, Kasargod residing at Kudlu Village has filed an application for legal heirship certificate in respect of the legal heirs of Gopalakrishna, s/o Sompasuvarna, Mannipady House, R. D. Nagar, Kudlu, Kasaragod who expired on 3-3-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Gopalakrishna, s/o Sompasuvarna, Mannipady House, R. D. Nagar, Kudlu, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Nalini	Wife	55
2	Harshitha, K.	Daughter	36
3	Hariraj, K.	Son	34
4	Naveen Kumar, P.	"	31

(11)

Ref. C2-21521/2019.

23rd November 2019.

Notice is hereby given to all to whom it may concern that Prabha, Y. w/o (L) I. V. Prasada, Ikkeri House, Neerchal residing at Neerchal Village has filed an application for legal heirship certificate in respect of the legal heirs of I. V. Prasada, Ikkeri House, Neerchal, Perdala P. O. who expired on 22-8-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late I. V. Prasada, Ikkeri House, Neerchal, Perdala P. O. and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Prabha, Y.	Wife	40
2	Susmitha, I.	Daughter	16
3	Sumathi, E.	"	75

(12)

Ref. C1-16684/2019.

23rd November 2019.

Notice is hereby given to all whom it may concern that Anil Kumar, K. s/o (L) K. Dinakara, Old Road, Anangoor, Kasaragod residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of K. Dinakara s/o (L) Manjunatha, Old Road, Anangoor, Kasaragod who expired on 30-7-2016 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late K. Dinakara s/o (L) Manjunatha, Old Road, Anangoor, Kasaragod and that objection if any against the issuance of the legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sarojini	Wife	66
2	Anil Kumar, K.	Son	44
3	Anitha, K.	Daughter	39

(13)

Ref. C1-15419/2019.

23rd November 2019.

Notice is hereby given to all to whom it may concern that Manoj Kumar, A. T., s/o (L) K. T. Padmanabhan, New House, Chala Road, Vidya Nagar P. O. residing at Kasaragod Village has filed an application for legal heirship certificate in respect of the legal heirs of K. T. Padmanabhan, s/o (L) Kolar Pakkeeran, New House, Chala Road, Vidya Nagar P. O. who expired on 10-12-2014 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late K. T. Padmanabhan, s/o (L) Kolar Pakkeeran, New House, Chala Road, Vidya Nagar P. O. and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Meenakshi, K.	Wife	67
2	Hemalatha, K. T.	Daughter	48
3	K. T. Radha	„	47
4	Usha, K. T.	„	44
5	Harish Kumar, K. T.	Son	42
6	Manoj Kumar, K. T.	„	38
7	Mani, K. T.	Daughter	38

(14)

Ref. C1-22106/2019.

22nd November 2019.

Notice is hereby given to all to whom it may concern that Theerthan, C. B. s/o (L) Budha Naik, Chikkandamoola, Bandadka, Kasaragod residing at Bandadka Village has filed an application for legal heirship certificate in respect of the legal heirs of Lakshmi, C. w/o (L) Buddha Naik, Chikkandamoola House,

Manimoola, Bandadka, Kasaragod who expired on 4-11-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Lakshmi, C. w/o (L) Buddha Naik, Chikkandamoola House, Manimoola, Bandadka, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Suresh, C. B.	Son	32
2	Sujatha, C. B.	Daughter	30
3	Theerthan, C. B.	Son	28

(15)

Ref. C2-22200/2019.

22nd November 2019.

Notice is hereby given to all whom it may concern that Beefathima w/o (L) Povval Mahin, Bismilla Manzil, Povval, Muliya P. O., Kasaragod residing at Muliya Village has filed an application for legal heirship certificate in respect of the legal heirs of Povval Mahin, s/o (L) Abdulla Kunhi, Bismilla Manzil, Povval, Muliya P. O. who expired on 26-6-1990 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Povval Mahin, s/o (L) Abdulla Kunhi, Bismilla Manzil, Povval, Muliya P. O. and that objection if any against the issuance of the legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Beefathima	Wife	59
2	Ashraf, P. B.	Son	42
3	Khadeeja, P. A.	Daughter	38
4	Abdul Basheer	Son	37
5	Abdul Khader, P. A.	„	35
6	Abdul Jafer, P. A.	„	32

(16)

Ref. C1-22712/2019.

25th November 2019.

Notice is hereby given to all to whom it may concern that Anitha, K. d/o (L) C. Krishnan, Kokal House, Kalanad residing at Kalanad Village has filed an application for legal heirship certificate in respect of the legal heirs of C. Krishnan s/o (L) Chathu Karanavar, Kokal House, Kalanad who expired on 12-6-1992 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late C. Krishnan s/o (L) Chathu Karanavar, Kokal House, Kalanad and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	M. V. Narayani	Wife	80
2	Baby, K.	Daughter	59
3	Ramachandran, K.	Son	58
4	Prabhakaran, K.	„	57
5	Raghavan, K.	„	52
6	Rajan, K.	„	48
7	Anitha, K.	Daughter	45
8	Prameela	„	42
9	Purushothaman, K.	Son	41

(17)

Ref. C2-22256/2019.

23rd November 2019.

Notice is hereby given to all whom it may concern that K. Sundari w/o (L) Rama Navada, Shree Shakthi, Puthrakkala, Yethadka P. O. residing at Kumbadaje Group Village has filed an application for legal heirship certificate in respect of the legal heirs of Rama Navada, K., Sri Shakthi, Puthrakkala, Yethadka P. O., Bediadka, Kasaragod who expired on 11-11-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Rama Navada, K., Sri Shakthi, Puthrakkala, Yethadka P. O., Bediadka, Kasaragod and that objection if any against the issuance of the legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Gaz. No. 6/2020/DTP (CLR).

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	K. Sundari	Wife	70
2	Ushalakshmi, K.	Daughter	41
3	Anantha Lakshmi	„	39
4	Chethana, K.	„	36
5	K. Supriya	„	34

(18)

Ref. C2-22255/2019.

23rd November 2019.

Notice is hereby given to all to whom it may concern that Pavlin Majatho w/o (L) Patric D'souza, Anepalla House, Yethadka, Kumbadaje residing at Kumbadaje Village has filed an application for legal heirship certificate in respect of the legal heirs of Patric D'souza, Anepalla House, Kumbadaje P. O., Kasaragod who expired on 19-7-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Patric D'souza, Anepalla House, Kumbadaje P. O., Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Pavlin Majatho	Wife	44
2	Pavithra Priya D'souza	Daughter	21
3	Prem Prakash, A.	Son	19
4	Praveen D'souza, A.	„	17

(19)

Ref. C2-22245/2019.

23rd November 2019.

Notice is hereby given to all to whom it may concern that Sureshkumar, C.V. s/o (L) C. Gangadharan Nair, Kizhakke Veed, Thayannoor, Paruvanadukam Post residing at Kalanad Village has filed an application for legal heirship certificate in respect of the legal heirs of C. Gangadharan Nair s/o (L) Meloth Narayanan Nair, Kizhakke Veed, Thayannoor, Paruvanadukam Post, Kasaragod who expired on 17-6-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late C. Gangadharan Nair s/o (L) Meloth Narayanan Nair, Kizhakke Veed, Thayannoor, Paruvanadukam Post, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sreedevi, V.	Wife	57
2	Suresh Kumar, C. V.	Son	36
3	Satheesh Kumar, C. V.	„	32
4	Sindhu G. Nair	Daughter	30

(20)

Ref. C2-22222/2019.

22nd November 2019.

Notice is hereby given to all whom it may concern that Harikrishnam, M. s/o (L) Chathukutty Nair, K., Padumoola House, Mallam P. O., Muliyaar residing at Muliyaar Village has filed an application for legal heirship certificate in respect of the legal heirs of Chathukutty Nair, K., s/o (L) Malinga Nair, Padumoola House, Mallam P. O., Muliyaar, Kasaragod who expired on 5-8-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Chathukutty Nair, K. s/o (L) Malinga Nair, Padumoola House, Mallam P. O., Muliyaar, Kasaragod and that objection if any against the issuance of the legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Bhargavi Amma, M.	Wife	69
2	Sathidevi, M.	Daughter	50
3	Jyothi Lakshmi, M.	„	49
4	Rohini, M.	„	41
5	Chandrika, M.	„	40
6	Harikrishnan, M.	Son	36

(21)

Ref. C2-22214/2019.

22nd November 2019.

Notice is hereby given to all to whom it may concern that Naveena Chandra, B. s/o (L) Ganapathi, B., 8th Mile, Bovikkana, P. O. Muliyaar residing at Muliyaar Village has filed an application for legal heirship certificate in respect of the legal heirs of Ganapathi, B., Bovikkana House, 8th Mile, Mallam Road, Muliyaar P. O., Kasaragod who expired on 4-12-2018 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Ganapathi, B., Bovikkana House, 8th Mile, Mallam Road, Muliyaar P. O., Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Kasthuri, K.	Wife	59
2	Naveena Chandra, B.	Son	37
3	Rajasha, B.	„	35
4	Haimavathy, B.	Daughter	33

(22)

Ref. C2-21699/2019.

28th November 2019.

Notice is hereby given to all to whom it may concern that Prameela, D. d/o (L) Chandrahassa, D., Dharmathadka House, Bela P. O., Kasaragod residing at Bela Village has filed an application for legal heirship certificate in respect of the legal heirs of Prakash Chandra s/o (L) Chandrahassa, Dharmathadka House, Bela P. O., Kasaragod who expired on 2-7-2015 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Prakash Chandra s/o (L) Chandrahassa, Dharmathadka, Bela P. O., Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Prameela	Sister	47
2	Indhumukhi	„	44
3	Dhanush	S/o deceased brother Satish Chandra	18
4	Pooja	D/o deceased brother Naveen Chandra	18

(23)

Ref. C2-22407/2019.

28th November 2019.

Notice is hereby given to all whom it may concern that Sarojini, K. w/o (L) Jayantha, B., Ballimugar House, Kudlu P. O., Kasaragod residing at Kudlu Village has filed an application for legal heirship certificate in respect of the legal heirs of Jayantha, B. s/o (L) Rama, K., Ballimugar House, Kudlu P. O., Kasaragod who expired on 21-8-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late Jayantha, B. s/o (L) Rama, K., Ballimugar House, Kudlu P. O., Kasaragod and that objection if any against the issuance of the legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Sarojini, K.	Wife	49
2	Varun, K.	Son	25
3	Kushal Kumar, K.	„	23
4	Thejasree Jayantha	Daughter	22
5	Thejaswee Jayantha	„	22

(24)

Ref. C2-22523/2019.

28th November 2019.

Notice is hereby given to all to whom it may concern that Vignesh Prasad Shetty s/o (L) Janardhana Shetty, Kamalesh Kripa, R. D. Nagar P. O., Kudlu, Kasaragod residing at Kudlu Village has filed an application for legal heirship certificate in respect of the legal heirs of K. Janardhana Shetty, s/o (L) Krishnayya Ballal, Kamalesh Kripa, R. D. Nagar P. O., Kudlu, Kasaragod who expired on 20-8-2019 and that it has been reported to this office that the persons named in the schedule below are the legal heirs of the said late K. Janardhana Shetty, s/o (L) Krishnayya Ballal, Kamalesh Kripa, R. D. Nagar P. O., Kudlu, Kasaragod and that objection if any against the issuance of the said legal heirship certificate should be filed in person before the Tahsildar, Kasaragod within 30 days from the date of publication of the notice in the Kerala Government Gazette. Objection filed after the stipulated time will not be considered.

SCHEDULE

Sl. No.	Name of the legal heirs	Relationship with the deceased	Age
1	Revathy	Wife	58
2	Niveditha, K.	Daughter	29
3	Vignesh Prasad Shetty	Son	26

Taluk Office,
Kasaragod.

(Sd.)
Tahsildar.

Hosdurg Taluk

പരസ്യം

(1)

റഫ്. ബി2-21248/2019.

2019 നവംബർ 23.

ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ പുല്ലൂർ വില്ലേജിൽ മധുരമ്പാടി, ഹരിപുരം ദേശത്ത് പെരിയേടത്ത് വീട്ടിൽ പി. കുഞ്ഞിരാമൻ s/o മാക്കം വീട്ടിൽ രാമൻ എന്നയാൾ മരണപ്പെട്ടുവെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ മകൻ മധുസൂദനൻ എന്നയാൾ സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ ടിയാൻ 1-4-1997-ാം തീയതി മരിച്ചു പോയെന്നും പരേതന്റെ അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമാണുള്ളതെന്നും അറിയുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
1	ഇന്ദിര	മകൾ	53
2	ശാന്ത	„	50
3	മധുസൂദനൻ	മകൻ	49

മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികളെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് അനുവദിക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം ഹോസ്ദുർഗ്ഗ് തഹശീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞോ തപാൽമാർഗ്ഗമോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(2)

റഫ്. ബി2-20765/2019.

2019 നവംബർ 23.

ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ മടിക്കൈ വില്ലേജിൽ പുതിയകണ്ടം ദേശത്ത് പി. കെ. കണ്ണൻ s/o (Late) രാമൻ എന്നയാൾ മരിച്ചുപോയെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ മകൻ അനീൽകുമാർ, പി. കെ., പുതിയകണ്ടം സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ ടിയാൻ 26-3-2018-ാം തീയതി മരിച്ചുപോയെന്നും പരേതന്റെ അവകാശികൾ താഴെ പറയുന്നവർ മാത്രമാണെന്നും അറിയുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
1	മാധവി, എൻ.	ഭാര്യ	61
2	അജിത, പി. കെ.	മകൾ	45
3	അനീൽകുമാർ, പി. കെ.	മകൻ	41

മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികളെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് കൊടുക്കുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം ഹോസ്ദുർഗ്ഗ് തഹശീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞോ തപാൽമാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(3)

റഫ്. ബി2-19826/2019.

2019 നവംബർ 23.

ഹോസ്ദുർഗ്ഗ് താലൂക്കിൽ പിിലിക്കോട് വില്ലേജിൽ മാണിയാട്ട് ദേശത്ത് ഈയുക്കാട്ട് ഹൗസിൽ ഇ. നാരായണൻ s/o (Late) കണ്ണൻ എന്നയാൾ മരിച്ചുപോയെന്നും വിവിധ ആവശ്യത്തിന് അവകാശ സർട്ടിഫിക്കറ്റ് ആവശ്യപ്പെട്ടുകൊണ്ട് പരേതന്റെ സഹോദരൻ ഇ. അപ്പു, മാണിയാട്ട് എന്നയാൾ സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർവഴി അന്വേഷണം നടത്തിയതിൽ ടിയാൻ 1-10-1988-ാം തീയതി മരണപ്പെട്ടതായും പരേതന്റെ അവകാശിയായി താഴെ പറയുന്ന ഒരാൾ മാത്രമാണുള്ളതെന്നും അറിയുന്നു.

പേര്	പരേതനുമായുള്ള ബന്ധം	വയസ്സ്
ഇ. അപ്പു	സഹോദരൻ	65

മേൽപ്പറഞ്ഞയാളാണ് പരേതന്റെ അവകാശിയെന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിന് ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം ഹോസ്ദുർഗ്ഗ് തഹശീൽദാർ മുമ്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞോ തപാൽമാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.